

in the Sixth Five Year Plan has been made comprehensive with a view to control and eradicate the disease. From the year 1981-82, National Leprosy Control Programme has been made Centrally Sponsored Programme with 100 per cent assistance to the States under the Programme, and a special multi-drug regimen of treatment has been initiated. A special Working Group to frame the strategy for the eradication of the disease within the next 20 years has also been constituted. The recommendations of the Group are awaited.

#### Mental Diseases in the Country

2459. SHRI SANTOSH KUMAR SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the percentage of the cases of mental diseases in the country; and

(b) what steps Government have taken to reduce this percentage?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Surveys conducted in different parts of the country at different times indicate that nearly 1 per cent (10 out of 1000 persons) at any given time suffer from mental disorders.

(b) The modern approach to the treatment of the mentally ill, which our Mental Health Specialists follow, lays more emphasis on providing mental health services at the out-patient level and in the general hospital psychiatry units. In line with this approach, the major thrust in the planning of mental health services is in terms of providing mental health services at the primary health care level through the training of primary health centre doctors in mental health, strengthening of out-patient services and reinforcing the general hospital psychiatry units.

#### Declaration of Main Central Road in Kerala as National Highway

2460. SHRI O. J. JOSEPH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received a request from the Government of Kerala for declaration of the Main Central Road connecting Trivandrum-Kottayam-Alwaye, as National Highway; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b) During the Fifth Plan, the Kerala Government had proposed certain State routes for inclusion in the National Highway System which *inter-alia* included the M.C. Road also. However, owing to financial constraints and other priority considerations, it has not been possible to accede to the State Government's request.

#### Choked Sewerage System along Ring Road in New Delhi

2461. SHRIMATI NOORJEHAN RAZACK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that the sewerage system running along the Ring Road opposite Moti Bagh, North West Moti Bagh and Nanak Pura in New Delhi, remains generally choked and no serious efforts have been made for last many months to clear the choke;

(b) whether Government are also aware that this overflowing of the choked sewerage at many a places in this particular area has become a constant health hazard to the residents of the locality; and

(c) if so, what immediate effective remedial steps are proposed to be taken to ameliorate the deteriorated and unhygienic conditions of the area?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) to (c) The requisite in-  
formation is being collected and will  
be laid on the Table of the Sabha.

**Language of the Papers issued by  
Ministry of Health and Family  
Welfare**

2462. SHRI YOGENDRA SHARMA:  
Will the Minister of HEALTH AND  
FAMILY WELFARE be pleased to  
state:

(a) the number of papers issued by  
the Ministry of Health and Family  
Welfare under various heads during  
the first three quarters of the year  
1981 in compliance with section 3(3)  
of the Official Languages Act, 1963;

(b) the number of papers issued in  
Hindi, English and bilingually out of  
them separately; and

(c) the reasons for issuing same  
paper in English only and what steps  
have been taken to ensure that all  
such papers are issued bilingually?

THE MINISTER OF STATE IN  
THE MINISTRY OF HEALTH AND  
FAMILY WELFARE (SHRI NIHAR  
RANJAN LASKAR): (a) Total num-  
ber works out to 3,725.

(b) In Hindi only—28  
In English only—26  
Bilingually—3671

(c) Inadvertently. Officers signing  
such documents and Receipt and Issue  
Section in the Ministry are the two  
check points for this purpose. In addi-  
tion, in every meeting of the Official  
Language Implementation Committee  
Officers are reminded of these obliga-  
tions of the Act and requested to  
comply with the same.

**Fake Salary Certificate by Head of  
English Department, University of  
Poona**

2463. SHRI YOGENDRA SHARMA:  
Will the Minister of EDUCATION be  
pleased to state:

(a) whether it is a fact that the  
present Head of the Department of  
English University of Poona had sub-  
mitted a fake certificate of salary at  
the time of joining the University;

(b) if so, what action Government  
propose to take against the said pro-  
fessor; and

(c) whether it is a fact that the  
said professor is being considered for  
a senior position in the University?

THE DEPUTY MINISTER IN THE  
MINISTRIES OF RAILWAYS, EDU-  
CATION AND SOCIAL WELFARE  
AND IN THE DEPARTMENT OF  
PARLIAMENARY AFFAIRS (SHRI  
MALLIKARJUN): (a) to (c) The  
Poona University is functioning under  
an Act of the Maharashtra State  
Legislature. The matters raised in  
the question concern the internal ad-  
ministration of the University and it  
is for the Chancellor of the University  
and the Government of Maharashtra  
to look into them.

**Vacancy of Trained Graduate  
Teachers in Delhi**

2464. SHRI SWAMI DINESH  
CHANDRA: Will the Minister of  
EDUCATION be pleased to state:

(a) what are the details of vacan-  
cies of T.G. Teachers of Mathematics,  
English and Economics separately in  
schools under the (i) Directorate of  
Education and (ii) New Delhi Muni-  
cipal Committee;

(b) what is the total number of  
candidates registered in the Employ-  
ment Exchange, Delhi for the posts of  
T.G. Teachers of Mathematics and  
English, separately as on the 30th  
November, 1981; and

(c) when these vacancies are pro-  
posed to be filled up?

THE DEPUTY MINISTER IN THE  
MINISTRIES OF RAILWAYS, EDU-  
CATION AND SOCIAL WELFARE  
AND IN THE DEPARTMENT OF  
PARLIAMENARY AFFAIRS (SHRI  
MALLIKARJUN): (a) According to